

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:6520
ANSWERED ON:07.05.2013
SANCTION FOR PROSECUTION
Punia Shri P.L.

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether sanction for prosecution of members of any of the Central Forces deployed in the maoist affected areas is pending with the Ministry since January, 2011; and

(b) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a) to (b): No Madam. As per available records no case of sanction for prosecution of members of any of the Central Forces deployed in the Maoists affected areas is pending with the Ministry since January, 2011.